

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.361/94

Dated this, the 15th day of June, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.J.Andrews,  
Head Postmaster,  
Trichur Head Post Office,  
Trichur-680 001.

.. Applicant

(By Advocate Mr.P.S.Biju)

vs.

1. Chief Postmaster General,  
Kerala Circle, Trivandrum.
2. Director General of Posts,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi.
3. Union of India, represented by the Secretary,  
Ministry of Communications, New Delhi. .. Respondents

(By Advocate Mr.K.Karthikeya Panicker, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant challenges Annexure A6 order transferring him on promotion from Trichur to Maharashtra Circle. He submits that there are vacancies in the Kerala Circle itself, and that it would be possible to accommodate him in any of these. He moved this Tribunal by filing O.A.2054/93.

2. After elaborately considering the contentions of both sides and highlighting the salient aspects of the case, atonce, without interfering with the order of the Department or causing any administrative difficulty, this Tribunal ordered a representation made by the applicant be considered. This Tribunal noticed certain features, like applicant being ordered to move even before he received the posting orders, as also the fact that the time of one month available to him to make up his mind was also denied to him.

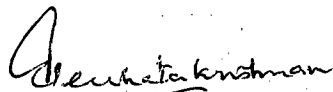
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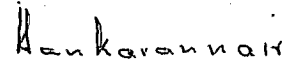
It is said that before rejecting his representation, several transfers had been made filling up of all the available vacancies. This fact is not denied by respondents.

3. We were reluctant to interfere with routine administrative matters, and we directed respondents to ascertain whether applicant could be accommodated in the two vacancies arising in Tamilnadu Circle on the transfer of S/Shri A.P.Mathai and T.Vijayamma(mentioned in para 6 of the reply statement). Respondents now say that these officers are not being transferred. Applicant submits and reasonably too, that in the state of the law prevailing, he would not insist on being retained in the Kerala Circle. He prays that he may be granted two months time to carry out the transfer. It is further prayed that he may be accommodated in a vacancy arising on 30.6.94 in the Madras General Post Office consequent on the retirement of one V.Kothandam, Deputy Postmaster. Respondents shall consider the request of applicant for a posting at Madras in the vacancy aforesaid. He is granted two months' time from today to move from his present station and join the post to which he may be posted or to which he is now posted, as the case may be.

4. Application is disposed of. No costs.

Dated the 15th June, 1994.

  
P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN